

*Translation]***Guidelines for Definition of Farmers**

950. SHRI SHANTI DHARIWAL : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have issued some guidelines to the State Governments to treat only those persons as farmers who are residing to the vicinity of the fields;

(b) if so, the number of State Governments who have followed these guidelines alongwith details in this regard; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI GHANDULAL CHANDRAKAR) : (a) No, Sir.

(b) and (c). Do not arise.

Amount allotted to Rajasthan under the IRDP and NREP

952. SHRI SHANTI DHARIWAL : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether the amount allotted to Rajasthan State under the programmes launched for removal of poverty such as Integrated Rural Development Programme and National Rural Employment Programme is much less than that given to other States :

(b) whether Government have received and considered any memorandum from Rajasthan Government in this regard; and

(c) if so, the decision taken by Government thereon and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) During the current financial year, 50% of the funds for IRDP have been allocated on the basis of selectivity based on the incidence of poverty and 50% on a uniform basis per block. Under NREP the funds have been allocated to the States on the basis of the prescribed criteria of 75% weightage to the number of agricultural

workers and marginal farmers and 25% weightage to the incidence of poverty. Based on the above criteria the allocations for these programmes are bound to be different for different States according to their respective entitlement.

(b) and (c). The State Government had during 1984-85 suggested the adoption of a different definition for marginal farmer in the case of Rajasthan than that adopted as a basis for NREP/RLEGP allocations. This was not accepted because of all India nature of the scheme and therefore the need for a uniform definition of a marginal farmer. The Government of Rajasthan have also questioned correctness of the findings of the 1977-78 round of National Sample Survey in respect of the poverty figures relating to Rajasthan. It will, however, be not possible to adopt any other figures for the incidence of poverty in different States till the results of 1983-84 consumption survey figures by NSSO are available.

*[English]***Sale and Purchase of Mustard Seed**

953. SHRI B. K. GADHAVI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether GROFED and other cooperative institutions could not purchase the mustard seed at support prices because the storage facilities operated as a constraint;

(b) whether farmers could not sell their stock of mustard at minimum support price because of lack of storing facility and adequate financial availability with the purchasing agencies; and

(c) what steps Government contemplate to take in this regard in future ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (c). The Government of India has made standing arrangements for purchase of mustard/rapeseed from farmers at a minimum price of Rs. 385 per quintal. The National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) is the agency for purchase of mustard/rapeseed from farmers through the cooperatives in the States. The Government